NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016 With TP No. 41/397-398/NCLT/AHM/2016 (New) C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014 With C.P. No. 54/397-398/CLB/MB/2013 (Old)

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company:

Agroweb Trading Pvt. Ltd.

V/s.

I-Novate Technologies Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Navin Pahwy, teh For Flakkowaul Pahwa, Un

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Advocate Mr. Sandeep Singhi present for Respondents no. 1 to 6.

Learned Counsel for Respondents no. 1 to 6 represented that he is withdrawing his Vakalatnama for Respondents no. 1 to 6.

Learned Advocate Mr. Jatin Seghal represented that he will file Vakalatnama for Respondents no. 1 to 6.

List the matter on 03.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of July, 2017.